

1	2	3
2.	Central Frozen Semen Production and Training Institute (CFSP&TI)	The institute is producing quality semen straws of indigenous, exotic, crossbred and Murrah bulls for use in artificial insemination (AI) programme being implemented by the States.
3	Central Herd Registration Scheme (CHRS)	CHRS is being implemented with the objective of identification of superior germplasm of cattle and buffaloes, propagation of superior genetic stock, regulating sale and purchase, facilitating formation of Breeders' Associations and meeting the requirement of indigenous bulls in different parts of the country.

Ban on Endosulfan

†944. MISS ANUSUIYA UIKEY: Will the Minister of AGRICULTURE be pleased to state:

- (a) names of the countries where the Endosulfan liquid insecticide is banned;
- (b) the reasons for banning this liquid insecticide in the said countries of the World;
- (c) whether the production of this liquid insecticide in the country has legal sanction and the duration for which production has been permitted; and
- (d) the advantages and disadvantages of this liquid insecticide, if its production in the country is allowed, and whether the consumers are duly informed of the same?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARUN YADAV): (a) List of countries where Endosulfan is banned is given in the Statement (See below).

- (b) Some countries have banned Endosulfan after re-assessing its risks and benefits.

†Original notice of the question was received in Hindi.

(c) Yes, Sir. Endosulfan is registered under the Insecticides Act, 1968 for use in the country and its production, sale, transport, distribution etc. is legally permitted.

(d) Endosulfan is a broad spectrum insecticide approved for use on several crops. Information on control of insects of various crops, dosage, dilution, waiting period (pre-harvest interval), directions for use, symptoms of poisoning, first-aid measures etc. are included in the label and leaflet which are mandatory with each pack as per the provisions of the Act for the benefits of consumers i.e. farmers. Training is also imparted to farmers, dealers, distributors, workers on safe and judicious use of insecticides, including Endosulfan, by extension functionaries of Central and State Governments.

Statement

Details of countries, which have banned use of Endosulfan

Sl.No.	Name	Sl.No.	Name
1	Austria	14	Cyprus
2	Bahrain	15	Czech Republic
3	Belgium	16	Denmark
4	Belize	17	Egypt
5	Benin	18	Estonia
6	Bulgaria	19	Finland
7	Burkina Faso	20	France
8	Cambodia	21	Gambia
9	Cape Verde	22	Germany
10	Chad	23	Greece
11	Cote d'Ivoire	24	Guinea Bissau
12	Croatia	25	Hungary
13	Croatia	26	Indonesia

Sl.No.	Name	Sl.No.	Name
27	Ireland	43	Oman
28	Italy	44	Poland
29	Jordan	45	Portugal
30	Kuwait	46	Qatar
31	Latvia	47	Romania
32	Lithuania	48	Saudi Arabia
33	Luxembourg	49	Senegal
34	Malaysia	50	Singapore
35	Mali	51	Slovakia
36	Mauritania	52	Slovenia
37	Mauritius	53	Spain
38	Netherlands	54	Sri Lanka
39	New Zealand	55	St. Lucia
40	Niger	56	Sweden
41	Nigeria	57	Syria
42	Norway	58	United Arab Emirates
		59	United Kingdom

Note:

1. Australia is reported to have decided in October'10 to end use of Endosulfan in two years.
2. US Environmental Protection Agency is reported to have taken action in 2010 to end use of Endosulfan. Most currently approved Endosulfan crop uses will end in two years. About 12 other crop uses will end over the following four years. Of these 12, the last 4 Endosulfan uses will end on July 31, 2016.

(Source: Adapted from UNEP/POPS/POPRC.5/3)

Second White Revolution

945. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether National Dairy Development Board (NDDB) is launching country's second White Revolution through a National Dairy Plan aiming to double milk production of the country;